## Provision of Drinking Water in Karnataka Towns

\*398. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Karnataka Government has formulated a Rs. 88 crore plan to provide drinking water to 29 towns in the State with Central assistance, if so, the details thereof;

(b) the details of the steps being taken tor its implementation; and

(c) whether this plan would be implemented alongwith another plan formulated with Asian Development Bank assistance to provide water in 19 towns?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR) U. VEN-KATESWARLU): (a) The Government of Karnataka has approved water supply schemes for 29 towns at an estimated cost of Rs. 86.04 crores. Out of these, only a 9 schemes for towns with the population of less than 20,000 as per 1991 Census are eligible for Central assistance under the Accelerated Urban Water Supply Programme (AUWSP). List of the 29 towns is enclosed at Statement (see below).

(b) Out of the 9- schemes mentioned in part (a) above, the Government of India have so far approved six water supply schemes for Belur, Saligram, Kottur, Kcrur, Chittaguppa and Mundargi towns under the Accelerated Urban Water Supply Programme for implementation by the State Government. In respect of Badami town, commitment about the availability of water is awaited from the State Government. For Khanapur and Hadagalli towns no proposals have so far been received from the State Government. An amount of Rs. 190.27 lacs has already been released by the Centre under the programme.

The remaining 20 towns arc not eligible under the Accelerated Urban Water Supply Programme.

(c) No, Sir. However, recently the State Government has forwarded a concept paper for provision of water supply in 19 towns at an estimated cost of Rs. 396.50 crores for external assistance. The proposal is at a preliminary stage. These 19 towns are -Kunigal, Sira, K.R. Nagar, Hunsur, Harihara, Ch'iradurga, Karwar. Chickmagalur, Laxmeshwar. Hu-bli-Dharwar, Basavana Bagewudi, Bijapur, Lingasugur, Raichur, Gulbarga, Basavakalayan, Hassan, Shimoga, Udupi. Out of these, water supply schemes for Basavakalayan, Kunigal, Lingasugur and Gulbarga towns also figure in the 29 towns mentioned in reply to part (a) of this question.

## statement

SL.	NAME OF TOWN	PROJECT
NO.		. COST
		(Rupees in
		lacs)
	SCHEME ELIGIBLE UN	DED ALWED
	SCHEME ELIGIBLE UN	DER AUWSP
1.	BELUR	165.00
2.	SALIGRAMA	128.00
3.	KOTTUR	98.00
4.	CHITTAGUPPA	125.00
5.	KERUP	45.79
6.	KHANAPUR	81.00
7.	HADAGALLI	310.00
8.	BADAM1	282-00
9.	MUNDARGI	50.00
		1284.79
OTi	HER WATER SUPPLY	SCHEME
10,	KUNIGAL	60.00
11.	BANGARPET	50.00
12.	CHICKAHAL-	100.00
	LAPURA	
13.	MANGALORE	100.00
14.	BHADRAVATHI	295.00
	OLD TOWN	
15.	SHIKARIPURA	90.00
16.	GAJENDRAGAD	34.50
17.	KUDCHI	141.00
18.	MUDALGI	325.00
19.	KADUR	109.00

20.	HAVERI	595.00
21.	BASAVAKALYAN	750.00
22.	HUMNABAD	190.00
23.	SIRAGUPPA	110.00
24.	LINGASUGUR	1300.00
25.	GULBARGA	2100.00
26.	MUDHOL	100.00
27.	RON	200.00
28.	JAMKHANDI	60.00
29.	SINDAGI	610.00
		7319.50
	GRAND TOTAL	8604.29

## Review of Power situation in Southern States

\*399. SHRI GOVINDRAO ADIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Government had convened a meetiing of the Chairmen, State Electricity Boards and the Power Secretaries of Southern States in April 1996 to review of power situation in those States and to review the functioning of those SEBs;

(b) if so, the outcome thereof;

(c) whether Government are contemplating similar action in other parts of the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S.VENU-GOPALACHARI): (a) and (b) Informal discussion were held by the Union Secretary (Power) with the concerned officials of the State Governments and the State Electricity Boards (SEBs) of the Southern Region at Bangalore on 20th April 1996 on the occasion of an all-India meeting convened by the Power Finance Corporation to discuss about its operations in the States. Since the Southern Region States were experiencing considerable power shortages at that point of time, the discussions concentrated on ways and means of improving the power availability in That region.

(c) and (d) From time to time officials of the Central Electricity Authority do attend the periodical meetings of various Regional Electricity Boards. Sometimes meetings are specifically convened by the Ministry of Power of State Governments/ SEBs of a particular region to discuss, inter-alia, the power supply situation in that region.

## Cash crunch faced by DWCRA in Andhra Pradesh

\*2400. DR. D. VENKATESHWAR RAO: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Development of Women and Children in Rural Areas, a highly successful programme meant for empowerment of women in right earnest, may soon be a casualty in Andhra Pradesh because of cash crunch;

(b) if so. whether despite the start of second quarter of 1996-97, the Government of Andhra Pradesh has not released any funds till date pertaining to both the first and the second quarters;

(c) if so, whether Government have agreed to provide grant from Central funds to these schemes; and

(d) what is the latest position about this?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRAN NAIDU): (a) No, Sir.

(b) to (d) The Government of Andhra Pradesh has not so far released any funds for DWCRA programme pertaining to the current year. It is normal practice that the State Government releases its share of funds only after Government of India has released its share. Central assistance of Rs. 12.60 crores was released to the State on 8.7.19% for formation of 10,000 groups in the State.